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+ CS(OS) 1607/2011

SPECTRA PUNJ LLOYD LIMITED Plaintiff

Through: Ms. Aarushi Tiku, Adv.

versus

GYAN CHAND KHATTAR B+ Defendant

Through: Mr. Salim A Inamdar, Adv.

CORAM:

JOINT REGISTRAR (JUDICIAL) MS. PRIYA MAHENDRA, (DHJS)

ORDER

% 29.05.2023

CS(OS) 1607/2011

The matter is listed today for cross-examination of PW-1. Adjournment sought by learned counsel for the plaintiff on the ground that leading counsel for the plaintiff is not present today due to his personal difficulty. Not opposed.

As per request made by learned counsels for the parties on the last date of hearing, the concerned official of the Registry is directed to send the documents including bags containing the vouchers on the next date of hearing.

Re-notify the matter for cross-examination of PW1 on 17.10.2023.

PRIYA MAHENDRA (DHJS) JOINT REGISTRAR (JUDICIAL)

MAY 29, 2023/ab

Click here to check corrigendum, if any

